

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: SERVALAKSHMI PAPER LIMITED Date of Commencement of Liquidation: 24-04-2018; List of Stakeholders as on Date: 10-02-2026; Name of IP: Mr. S.Dhanapal; Process Number: 1; Last 5 digit of registration number: 10112

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs				31844				NA
2	Liquidation costs incurred till date				32138195.18				NA
3	Secured financial creditors	2	6819320877	2	6819320877		0		Annexure 3
4	Unsecured financial creditors	4	184271469	4	108769509		75501960		Annexure 4
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)	50	15241042	50	14157384		1083658		Annexure 6
7	Operational creditors (Government Dues)	4	119900669	4	119900669		0		Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	57	693304251.75	57	394395950.80		298908300.95		Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	5	513931079	0	0.00		513931079		Annexure 9
Total		122	8345969387.75	117	7488714428.9800005	0	889424997.95	0	